## RAJASTHAN HIGH COURT JODHPUR

## **NOTIFICATION**

No.Estt./RJS/114/2018

Date: 03.11.2018

In order to expedite the recruitment process of vacancies in Civil Judge Cadre, the vacancies for the year 2019 (Upto December, 2019) are hereby determined and notified under Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, in the following manner:

Total No. of Vacancies	General (Unreserved )	Reserved for			Specially abled
		SC	ST	OBC	persons
111	58 Out of which 17 for women	17 Out of which 5 for women	13 Out of which 3 for women	23 Out of which 6 for women	Out of total 111 vacancies 3 for specially abled persons.

Note:-The reservation for widow and divorcee will be in the ratio of 80:20 as per rule 10(3) of RJS Rules, 2010.

The determination of vacancies is subject to revision of cadre strength.

BY ORDER,

REGISTRAR GENERAL